## CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK

## OA No.710 of 2010 Cuttack, this the 19<sup>th</sup> November, 2010

Nrusingha Charan Das

Applicant

Versus

Union of India & Others

Respondents

## **CORAM**

## THE HON'BLE MR. C.R. MOHAPATRA, ADMN. MEMBER

Applicant described himself in the cause title to be aged about 60 years has preferred this OA seeking direction to the Respondents for disbursement of the pension of the applicant soon; payment of other arrears dues if any forthwith. The Applicant has filed this OA without any material on the working of the Applicant in Railway and the date of retirement. In paragraph 4.3 it has been stated by the Applicant that the applicant was in continuous service for ten years from 1967 to 1982 and retired from service in the year 1982. Opportunity was allowed by the Registry to the Applicant to remove the deficiencies pointed out above but the Learned Counsel instead of removing the defects filed an application stating therein that "the original documents have been lost during super cyclone" and, therefore the matter may be listed

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with defects for consideration. Accordingly this matter is listed today for consideration on the question of admission. On being questioned about the deficiency and that if the applicant retired from service in the year 1982 how his age could be '60' years now, the Learned Counsel for the Applicant was unable to furnish any convincing reason and submitted that the documents have been destroyed by fire and prayed to permit him to withdraw this OA. This was not objected to by Mr. S.K.Oiha, Learned Standing Counsel appearing on notice for the Respondents. This OA is held to be bogus one having no legs to stand. However, in view of the prayer of the Applicant this OA is dismissed as withdrawn.

2. Copy of this order along with OA be handed over to Mr. S.K.Ojha, Learned Standing Counsel for the Railway for onward transmission to the Respondent N.2 for record and free copy of this order be given to Learned Counsel for both sides.

(C.R.Mohapatra) Member (Admn.)